

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 299(ND)/2017
(Appeal No. 77/2017)

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s SB Infosoft India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

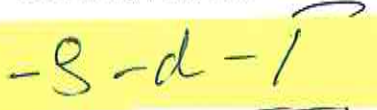
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

None is present on behalf of the Petitioner despite the matter having been passed over.

Issue notice to the Petitioner through counsel / representative for 11th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)